

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 2409
(TO BE ANSWERED ON THE 8th August 2018)

INQUIRY INTO INCIDENTS OF MID-AIR COLLISION SCARE

2409. SHRI K.R. ARJUNAN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that two flights of a private airline with over 340 people onboard narrowly averted a mid-air collision in Bengaluru airspace recently;
- (b) if so, the details thereof;
- (c) whether it is also a fact that a flight of a private airlines winging its way from Hyderabad to Lucknow and a foreign airline from Sharjah to Chittagong also reportedly had a breach of separation near Jabalpur;
- (d) whether it is also a fact that the near miss of two flights of private airlines was reported more serious in nature; and
- (e) whether Government ordered any inquiry into these incidents?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

- (a) & (b) On 10.07.2018, a breach of separation took place between two of M/s Indigo A320 aircrafts, VT-ITP operating flight 6E-6505 (Bangalore-Cochin) and VT-IFP operating flight 6E-779 (Coimbatore-Hyderabad).
- (c) & (d) On 12.07.2018, a breach of separation took place between Air Arabia A320 aircraft, from Sharjah to Chittagong & Indigo A320 aircraft, from Hyderabad to Lucknow in Nagpur airspace. The occurrence has been classified in Category C, where no risk of collision has existed.
- (e) The occurrence indicated at Para (a) above is being investigated by Aircraft Accident Investigation Bureau (AAIB).
The occurrence indicated at Para (c) above is being investigated by Airprox Investigation Board constituted by DGCA.
